

(d) The plan outlay under the accelerated Rural Water Supply Programme for the year 1982-83 has not been finalised so far.

**Drought Relief to Tamil Nadu and Pondicherry**

3574. SHRI N. SOUNDARAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the estimated damage caused by droughts in Tamil Nadu and Pondicherry in the year 1980-81;

(b) what is the amount already released by the Centre to Tamil Nadu and Pondicherry for the relief measures; and

(c) when will the full amount be released?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The extent of damage caused by drought in Tamil Nadu and Pondicherry for the year 1980-81 is as under:

State	Cropped area affected	Population affected	Cattle Population affected
		(lakh)	(lakh)
Tamil Nadu	22.24 lakh ha.	219.00	117.00
Pondicherry	7744 ha.	1.00	Not reported

(b) The amount released to Tamil Nadu during 1981-82 was Rs. 20.90 crores. In case of Pondicherry, Rs. 43.74 lakhs which was the total amount approved for drought relief programmes, was released in June, 1981.

(c) *Tamil Nadu*

Further release of funds against the approved ceiling of Rs. 49.77 crores to Tamil Nadu will be considered on receipt of details of expenditure incurred by the State Government. Those details are still awaited.

*Pondicherry*—Does not arise.

**Regulation of Urbanised Villages in Delhi**

3575. SHRI ANWAR AHMAD: Will the Minister or WORKS AND HOUSING be pleased to state:

(a) the names of the urban villages in Delhi which have so far been regularised and are likely to be regularised for developmental purposes;

(b) whether Government would consider to provide Housing loans to its employees for construction/reconstruction of houses in urbanised villages of Delhi as is done in the case of other regularised colonies; and

(c) if not, detailed reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Administration have reported that there are 111 villages (list enclosed as per Statement) in the urbanisable limits of Delhi it is their endeavour to provide these villages with better